

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION No. 1447  
TO BE ANSWERED ON 02.08.2021

**CSR spending by coal PSUs**

**1447 # Dr. Kirodi Lal Meena:**

Will the Minister of COAL be pleased to state:

- (a) whether Public Sector Undertakings (PSUs) have failed to spend cent per cent amount of funds allocated to Corporate Social Responsibility (CSR) projects towards local development during last five years;
- (b) if so, the amount of funds allocated/ utilized since the year 2016-17 till date;
- (c) whether Government has any special budget to set up schools, hospitals and parks on its properties through Public Private Partnership (PPP) model for infrastructural development of its local areas; and
- (d) if so, the details of such PPP models in Rajasthan including district Dausa along with the amount of budget allocated/spent by associate companies since 2016-17 till date?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES**  
**(SHRI PRALHAD JOSHI)**

**(a):** Coal India Ltd (CIL) and its subsidiaries and NLC India Ltd (NLCIL) have collectively utilized entire Corporate Social Responsibility (CSR) funds in each of the last five years i.e. FY 16-17 to FY 20-21 as per the norms prescribed in section 135 of Companies Act 2013.

**(b):** The details of CSR funds allocated and spent since 2016-17 are given below:-

CIL and its Subsidiaries

Financial Year	CSR fund as per Companies Act, 2013 (Rs. crores)	Actual CSR Expenditure (Rs. crores)
2016-17	442.75	489.67
2017-18	383.05	483.78
2018-19	353.98	416.47
2019-20	396.20	587.84
2020-21	434.51	553.85

NLCIL (Consolidated)

<b>Financial Year</b>	<b>CSR fund as per Companies Act, 2013 (Rs. crores)</b>	<b>Actual CSR Expenditure (Rs. crores)</b>	<b>Remarks</b>
2016-17	43.46	37.66	Rs. 6.27 Cr. carried forward to FY 2017-18
2017-18	43.59	45.03	Carried forward amount of Rs. 6.27 Cr. Spent in FY 2017-18
2018-19	45.73	51.23	--
2019-20	51.98	79.81	#
2020-21	52.55	49.88	#

*#In NTPL (a JV company of NLCIL and TANGED Co), the unspent amount of Rs.0.31 Cr and Rs.3.40 Cr intended for the FY 2019-20 and the FY 2020-21 respectively for the CSR activities, totalling to unspent amount of Rs. 3.71 Cr has been deposited in a separate unspent Corporate Social Responsibility Account.*

(c) CIL and its subsidiaries and NLCIL do not have any special budget for infrastructural development in local areas to develop its property. schools, parks etc. through Public Private Partnership (PPP) mode.

(d) Does not arise in view of reply to part (c) above.

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